

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 08.07.2021**

**MORNING SESSION**

**HEARING**

1. A.P.2/2020
2. Misc.40/2020

**ARGUMENTS**

3. M.A.5/2020
4. Misc.36/2020
5. A.P.80/2020
6. A.P.113/2020
7. R.A.286/2020

**VAKALATH**

8. R.A.35/2021

**EVIDENCE**

9. S.C.264/2014

10. S.C.257/2018
11. S.C.313/2019
12. S.C.24/2020
13. S.C.103/2020

**FURTHER EVIDENCE**

14. S.C.140/2017
15. S.C.3/2019

**AFTERNOON SESSION**

**STEPS**

1. Misc.74/2020

**APPEARANCE OF PARTY**

2. R.A.245/2020

**NOTICE**

3. R.A.279/2020
4. Misc.8/2021

**AWAIT NOTICE**

5. M.A.122/2020

**CALL FOR LCR**

6. R.A.17/2021
7. R.A.20/2021

**OBJECTION**

8. R.A.182/2020


9. A.P.33/2021
10. A.P.34/2021

**HBC**

11. S.C.336/2019
12. S.C.83/2020
13. Spl.C.235/2021

**FDT**

14. S.C.315/2019
15. S.C.112/2020

  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Note:-** The learned counsel appearing for the parties in the cases please note that the cases which are listed to be called in the afternoon will be called in the forenoon itself, as the P.O. is on permission to leave the Head Quarters in the afternoon. Hence, if the learned counsel for the concerned parties intend to appear, they may appear before the Court in the morning session itself.

**IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,**

**BENGALURU RURAL DISTRICT, BENGALURU**

**Cause list dated 08.07.2021**

**(As per modified SOP dated 25.06.2021)**

**MORNING SESSION**

1. Ref. 35/2018
2. IDC 86/2019
3. IDC 87/2019
4. IDC 88/2019
5. IDC 1/2020
6. IDC 2/2020
7. IDC 3/2020
8. IDC 4/2020
9. R.A. 19/2005
10. R.A. 78/2012
11. R.A. 456/2012
12. Crl.Misc. 1266/2018
13. SC 99/2021
14. SC 123/2021
15. Crl.Misc. 990/2021

**AFTERNOON SESSION**

1. R.A. 160/2015
2. I.D. 6/2016
3. R.A. 42/2020
4. R.A. 129/2017
5. R.A. 69/2018
6. R.A. 36/2020

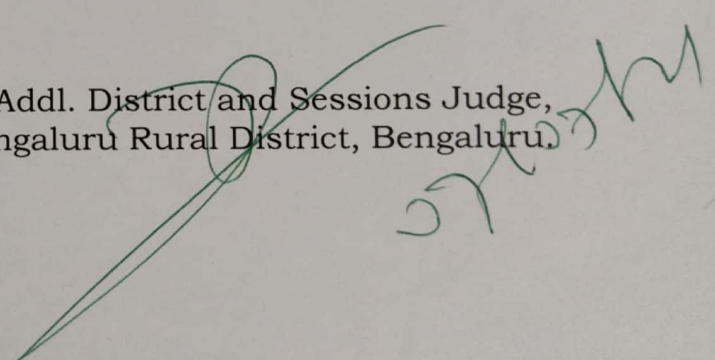
I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Cause List of IX Addl. District and Sessions Judge,**  
**Bengaluru Rural District, Bengaluru.**  
**Dated: 08-07-2021.**

<b><u>Morning Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. RA 173/2015	8. Spl.C.180/2012
2. RA 140/2014	9. SC 95/2021
3. RA 55/2017	10. Spl.C.167/2014
4. MA 20/2019	11. SC 264/2014
5. OS 2/2019	12. SC 16/2020
6. P & SC 10/2020	13. Spl.C.123/2017
7. G & WC 23/2019	14. SC 93/2017
	15. Spl.C.57/2019
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. P & SC 27/2020	9. Spl.C.96/2021
2. RA 29/2020	10. SC 88/2021
3. P & SC 21/2021	11. SC 89/2021
4. P & SC 22/2021	12. CrI.A.16/2020
5. RA 135/2020	13. Spl.C.100/2017
6. MC 1/2020	14. CrI.A.12/2019
7. G & WC 25/2020	15. CrI.A.13/2019
8. G & WC 15/2020	

Date : 07-07-2021.  
Place : Bengaluru.

IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.





CAUSE LIST OF THE COURT OF SRI BASAVARAJ  
CHENGTI  
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE  
BENGALURU RURAL DISTRICT, BENGALURU  
(DEDICATED COMMERCIAL COURT)

**MORNING SESSION DATED : 08.07.2021**

Sl. No.	Case No.	Stage
1	Com OS 142/2020	Evidence
2	Com OS 7/2021	Evidence
3	Com OS 9/2021	Evidence
4	Com OS 10/2021	Evidence
5	Com OS 262/2021	Evidence
6	Com OS 529/2021	Hearing
7	Com OS 221/2020	Hearing
8	Com OS 129/2020	Hearing
9	Com OS 401/2020	Hearing
10	Com OS 17/2020	Hearing
11	Com OS 100/2021	Hearing
12	Com OS 363/2021	Hearing
13	Com OS 763/2021	Hearing
14	Com OS 765/2021	Hearing
15	Com OS 883/2021	Hearing

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
1	Com AA 1/2020	Objection
2	Com OS 280/2021	Objection
3	Com OS 406/2021	Objection
4	Com OS 898/2021	Compliance
5	Com OS 945/2021	Compliance
6	Com AA 51/2021	Hearing
7	Com AA 52/2021	Hearing
8	Com AA 53/2021	Hearing
9	Com AA 54/2021	Hearing
10	Com AA 55/2021	Hearing
11	Com AA 56/2021	Hearing
12	Com AA 57/2021	Hearing
13	Com AA 58/2021	Hearing
14	Com AA 59/2021	Hearing
15	Com AA 60/2021	Hearing

X Addl. District and Sessions Judge,  
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I****(SPECIAL COURT FOR TRIAL OF CASES FILED UNDER POCSO ACT)****Cause List Dated 08-07-2021**

<b>Morning Sessions</b>	<b>Afternoon Sessions</b>
<b>Evidence</b>	<b>Evidence</b>
1) SPL.C 100/2015	13) SPL.C 628/2018
2) SPL.C 153/2016	14) SPL.C 116/2019
3) SPL.C 224/2016	15) SPL.C 139/2019
4) SPL.C 244/2016	16) SPL.C 198/2019
5) SPL.C 32/2017	17) SPL.C 408/2019
6) SPL.C 203/2017	<b>CALL ON</b>
7) SPL.C 365/2017	18) SPL.C 203/2021
8) SPL.C 419/2017	<b>FDT</b>
9) SPL.C 530/2017	19) SPL.C 537/2018
10) SPL.C 254/2018	20) SPL.C 159/2020
11) SPL.C 284/2018	21) SPL.C 350/2020
12) SPL.C 565/2018	22) SPL.C 14/2021